

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE**

Policy Circular No. 43 (RE-2005)/2004-2009

Date: 30.12.2005

Subject: Extension in last date for submission of applications under Vishesh Krishi Upaj Yojana and Served From India Schemes.

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Attention is invited to Para 3.18(b) & Para 3.19.1 of Handbook of Procedures Vol.I 2004-09 updated as on 31.3.2005 according to which last date for filing of applications under Served From India Scheme and Vishesh Krishi Upaj Yojana respectively is 31st December 2005.

2. Representations have been received from Trade & Industry that because of considerable time required to key in the required documentation, the applicants may not be able to file their applications under the above said schemes within the last prescribed date as above. Considering the requests received in this regard and as a facilitation measure, it has been decided to extend the last date for filing of applications under **Served From India Scheme** and **Vishesh Krishi Upaj Yojana** upto **31st March 2006**.

3. This issues with the approval of the Director General of Foreign Trade.

Sd/-
(M.K. Parimoo)
Dy. Director General of Foreign Trade

(F.No : 01/94/162/772/AM06/ PC-I)

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